

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

Sl.No.1 – M/s Mahamaya Infrabuild Pvt. Ltd.

C. P. NO. 106(ND)15
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016**

NAME OF THE COMPANY: M/s. Sh. Anil Dwarika Prasad Agarwal V/s. M/s. Mahamaya
Infrabuild Pvt. Ltd. & Ors.

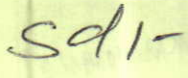
SECTION OF THE COMPANIES ACT: 397/398

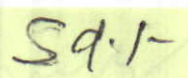
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R.K. Gupta	Advocate	Respondent	S. Deb Ray
2.	Swaralipi Deb Ray	"		
3.	Ashish Aggarwal	Advocate		
			for petitioners	

ORDER

Learned Counsels for both the parties ^{are} were present. They prayed for four weeks time as
a last chance to enter into an amicable settlement.

To come up on 10.10.2016.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)